

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 688 of 2001
(OA 1267 of 97)

Date of order : 23.11.2001

Present : Hon'ble Mr. Justice G.L.Gupta, Vice-Chairman
Hon'ble Mr.B.P.Singh, Administrative Member

RABINDRA KAR

VS

UNION OF INDIA & ORS.

For the applicant : Mr.B.Chatterjee, counsel
Ms.B.Mondal, counsel

For the respondents: Mr.P.K.Arora, counsel

O R D E R

Heard both the 1d. counsel. The application is not objected to by the other side. MA is allowed. OA be restored to its original file and number. OA be listed for hearing on 27.2.2002.

2. The MA therefore stands disposed of.

MEMBER (A)

in


VICE-CHAIRMAN